



Judicial Rouse Avenue <judicialrouseavenue@gmail.com>

Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CJMs/ACJMs/JMFCs (including all i.e., General / Mahila Court/ NI Act/ Relieving), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police (through online mode using Cisco WebEx).

1 message

Delhi Judicial Academy <dja@nic.in>

14 July 2025 at 13:33

To: pdj-central <pdj-central@ddc.nic.in>, pdj-east <pdj-east@ddc.nic.in>, pdj-south <pdj-south@ddc.nic.in>, pdj-west <pdj-west@ddc.nic.in>, judicialbrndddc <judicialbrnd.ddc@nic.in>, pdj-southwest <pdj-southwest@ddc.nic.in>, judlbrneddc <judlbrne.ddc@gov.in>, pdj-northwest <pdj-northwest@ddc.nic.in>, pdj-southeast <pdj-southeast@ddc.nic.in>, judlbrddc <judlbrddc@gov.in>, judicialrouseavenue <judicialrouseavenue@gmail.com>, pdj-north <pdj-north@ddc.nic.in>

To

The Ld. Principal District & Sessions Judges,

Respected Madam/Sir,

Office of District & Sessions Judge
Rouse Avenue Courts, New Delhi
Diary No. 10233-2
14 JUL 2025

As per the Training Calendar 2025, the Delhi Judicial Academy shall be conducting an **'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CJMs/ACJMs/JMFCs (including all i.e., General / Mahila Court/ NI Act/ Relieving), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 19th July, 2025 (through online mode using Cisco WebEx).**

The programme is to be conducted through virtual mode using Cisco Webex Online Meeting platform on **19th July, 2025 from 02:15 PM to 05:00 PM.**

The nomination list of Judicial Officers for the aforesaid programme is enclosed as **Annexure-A.**

The meeting link for joining the aforesaid programme online through Cisco WebEx, is mentioned below:

<https://dhcdja.webex.com/meet/dja.dhc.vc1>

Meeting id:1666962693 without Password

Your goodself is therefore, requested to kindly direct the concerned section to inform the nominated Judicial Officers (as at **Annexure 'A'**) to attend the aforesaid programme on 19.07.2025 by using the above mentioned meeting link.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly

15/7/25

forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. **In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.**

The nominated Judicial Officers may kindly be advised not to list any judicial work for **19th July, 2025 (post lunch)**, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Rajesh Kumar Singh
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

Office: 011-20892191

Email: dja@nic.in; delhijudicialacademy@gmail.com

Website: judicialacademy.nic.in

Annexure A.pdf
207K

Judicial Branch

PO 250/2025
15/7/2025



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI**

No. JOTP/RACC/Gaz./2025/

6595-D-6603-0

Dated, 16/7/25

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Ms. Jyoti Maheshwari, Additional Chief Judicial Magistrate, Rouse Avenue Court Complex, New Delhi.
2. Sh. Paras Dalal, Additional Chief Judicial Magistrate, Rouse Avenue Court Complex, New Delhi.
3. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
5. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex
New Delhi

Annexure 'A'

List of Judicial Officers whose Prosecutors are to be nominated in the Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CJMs/ACJMs/JMFCs scheduled to be held on

19th July, 2025

through online Mode through Cisco WebEx from 02:15 PM to 05:00 PM

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Ms. Nupur Gupta	CJM		South-East	Saket
2	Ms. Jyoti Maheshwari	ACJM	5		Rouse Avenue
3	Ms. Amardeep Kaur	ACJM		North	Rohini
4	Mr. Paras Dalal	ACJM	1		Rouse Avenue
5	Ms. Medha Arya	ACJM		South	Saket
6	Ms. Arjinder Kaur	ACJM (Special Acts)		Central	THC
7	Ms. Apoorva Rana	JM First Class (Mahila Court)	3	South-West	Dwarka
8	Mr. Vaibhav Kumar	JM First Class	5	New Delhi	PHC
9	Mr. Nidhish Kumar Meena	JM First Class	10	South-West	Dwarka
10	Mr. Aridaman Singh Cheema	JM First Class	5	South-East	Saket
11	Mr. Gaurav Goyal	JM First Class	6	Central	THC
12	Ms. Bhujali	JM First Class	1	North	Rohini
13	Ms. Aishwarya Sharma	JM First Class (Mahila Court)		North-West	Rohini
14	Ms. Helly Fur Kaur	JM First Class (Mahila Court)	5	West	THC
15	Ms. Kirandeep Kaur	JM First Class (Mahila Court)	4	South-West	Dwarka
16	Mr. Sukhjeet Singh	JM First Class	6	South	Saket
17	Mr. Udbhav Kumar Jain	JM First Class	4	Shahdara	KKD
18	Ms. Divya Arora	JM First Class	4	North-West	Rohini
19	Ms. Aditi Rao	JM First Class	7	South-East	Saket
20	Ms. Deeksha Rao	JM First Class	4	East	KKD
21	Mr. Rishabh Kapoor	JM First Class	5	South-West	Dwarka
22	Ms. Komal Garg	JM First Class	3	West	THC
23	Ms. Isra Zaidi	JM First Class	4	North-East	KKD
24	Mr. Snehil Sharma	JM First Class (NI Act)	1	New Delhi	PHC
25	Ms. Sukriti Singh	JM First Class (Mahila Court)	3	South	Saket
26	Mr. Bhavaya Karhail	JM First Class	8	South-East	Saket
27	Ms. Yashdeep Chahal	JM First Class	1	New Delhi	PHC
28	Ms. Disha Singh	JM First Class (Mahila Court)	2	North	Rohini
29	Mr. Sarthak Panwar	JM First Class	5	North	Rohini
30	Mr. Harjot Singh Aujla	JM First Class	11	South-West	Dwarka
31	Ms. Pooja Yadav	JM First Class (Mahila Court)	3	Central	THC
32	Ms. Shagun	JM First Class	6	North-West	Rohini
33	Ms. Payal Singal	JM First Class	9	Central	THC
34	Ms. Poonam Singh	JM First Class (NI Act)	4	West	THC
35	Ms. Divya Singh	JM First Class (NI Act)	2	South-West	Dwarka
36	Ms. Aradhana	JM First Class (NI Act) Digital Court	4	Central	THC
37	Ms. Shraddha Tripathi	JM First Class (NI Act) Digital Court	3	North-West	Rohini

234-5
 94
 WebSite (Court)

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
38	Mr. Abhay Choudhary	JM First Class (NI Act) Digital Court	1	West	THC
39	Mr. Kashish Bajaj	JM First Class (Digital Traffic Court)		North-West	Rohini
40	Ms. Prithvi Joshi	JM First Class (NI Act) Digital Court	3	South-East	Saket
41	Mr. Kunal Soni	JM First Class (Digital Traffic Court)		East	KKD
42	Ms. Gowri Reghunath	JM First Class	10	Central	THC
43	Ms. Nandini Garg	JM First Class (Digital Traffic Court)		South-East	Saket
44	Ms. Isha Rana	JM First Class (NI Act)		Shahdara	KKD
45	Mr. Nitin Shah	JM First Class (NI Act)	5	South	Saket
46	Mr. Rahul Saini	JM First Class	8	Shahdara	KKD
47	Ms. Priyanka	JM First Class (NI Act) Digital Court	2	North	Rohini
48	Ms. Norma Jain	JM First Class (NI Act) Digital Court	1	South	Saket
49	Ms. Urvi Gupta	JM First Class (NI Act)	1	Central	THC
50	Ms. Shreya Singh	JM First Class (NI Act) Digital Court	8	South-West	Dwarka
51	Mr. Suneet Anand	Relieving JMFC/Civil Judge		South-West	Dwarka
52	Ms. Purna Rai	Relieving JMFC/Civil Judge		East	KKD
53	Mr. Rangat Ghirra	Relieving JMFC/Civil Judge		Central	THC
54	Ms. Tuhina Mardi	Relieving JMFC/Civil Judge		South	Saket
55	Ms. Lydia Francisca Kerketta	JM First Class (NI Act) Digital Court	3	South-West	Dwarka
56	Mr. Anshul Negi	Relieving JMFC/Civil Judge		Shahdara	KKD
57	Ms. Minakshi Meena	Relieving JMFC/Civil Judge		North-East	KKD